HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject:- Adjustment of newly appointed Civil Judges (Junior Division).

ORDER

No:-2/84 of 2024/RG

Dated:-/8.12.2024

In the interest of administration and smooth functioning of the judicial work, the adjustment of newly appointed Civil Judges (Junior Division), appointed vide Government Order No. 19132-JK (LD) of 2024 dated 02.12.2024, is hereby made with immediate effect:-

S. No.	Name of the Officer	Present Place of posting	Transferred to	Remarks
S. No.	Name of the Officer S/Shri	Parentage and Address S/Shri	Posted as	Remarks
1.	Zirgham Hamid	S/o Abdul Hamid Fani R/o Village Dharana, Tehsil Mendhar	1 st Additional Munsiff, Srinagar	Against Vacant post
2.	Fazal Ul Haq	S/o Choudhary Mohd Fazal R/o Topa Mankote	Munsiff, Shagus	Against Vacant post

By Order

(Shahzad Azeem) Registrar General Dated:-/8.12.2024

No	:- 370/4 - 50 /RG/GS Dated:-/8.12.2024
Co	py to the:-
1.	Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2.	Secretary to Hon'ble Mr./Mrs. Justice;
	for kind information of their Lordships
3.	Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4.	Director, J&K Judicial Academy, Jammu;
5.	Registrar Rules, High Court of J&K and Ladakh, Jammu;
6.	Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
7.	Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8.	All Principal District and Sessions Judge, UTs of J&K and Ladakh
9.	Director Finance, High Court of J&K and Ladakh, Srinagar;
	Concerned Officers ;
	for information and necessary action.

11. Accounts Officer, High Court Wing Jammu/Srinagar;

12. Incharge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court;

13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.

14. Order File.

Registrar General